



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.08.2025, 05.08.2025 & 11.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 Part Heard	Sanjeev Abrol Vs. Rahul Singh & Ors. With	04.08.2025	02.09.2025
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 Part Heard	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors. With	04.08.2025	02.09.2025
3.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	04.08.2025	02.09.2025

4.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023 Part Heard	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	04.08.2025	02.09.2025
5.	Comp. App. (AT) (Ins) No. 859 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors. With	04.08.2025	02.09.2025
6.	Comp. App. (AT) (Ins) No. 708 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	04.08.2025	02.09.2025
7.	Comp. App. (AT) (Ins) No. 1242 of 2024 & I.A. No. 4457 of 2024 Part Heard	Yashasvi Yarns Ltd. Vs. Future Generali India Insurance Company Ltd.	04.08.2025	03.09.2025
8.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 Part Heard	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	04.08.2025	03.09.2025
9.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 Part Heard	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	05.08.2025	03.09.2025

10.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 Part Heard	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	05.08.2025	03.09.2025
11.	Comp. App. (AT) (Ins) No. 27 of 2022 & I.A. No. 90 of 2022 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	05.08.2025	03.09.2025
12.	Comp. App. (AT) (Ins) No. 913 of 2021 & I.A. No. 2458 of 2021 Part Heard	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	05.08.2025	03.09.2025
13.	I.A. No. 1463, 1573 of 2025 in Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	11.08.2025	25.08.2025
14.	I.A. No. 4549 of 2025 in Comp. App. (AT) (Ins) No. 477 of 2024	Phanindhar Chivukula, Suspended Director of Sapura Engineering & Constructions (India) Pvt. Ltd. Vs. CEVA Logistics India Pvt. Ltd. & Anr.	11.08.2025	25.08.2025
15.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	11.08.2025	02.09.2025

16.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	11.08.2025	02.09.2025
17.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	11.08.2025	02.09.2025
18.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	11.08.2025	02.09.2025
19.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	11.08.2025	02.09.2025
20.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	11.08.2025	02.09.2025

21.	Comp. App. (AT) No. 123 of 2025 (With Defects) Part Heard	Peoples International and Services Pvt. Ltd. Vs. Alliance Industries Ltd. & Ors. With	11.08.2025	28.08.2025
22.	Comp. App. (AT) No. 124 of 2025 (With Defects) Part Heard	PGH International Pvt. Ltd. Vs. Ashok Kumar Khosla & Ors. With	11.08.2025	28.08.2025
23.	Comp. App. (AT) No. 125 of 2025 (With Defects) Part Heard	Peoples General Hospital Pvt. Ltd. Vs. Alliance Industries Ltd. With	11.08.2025	28.08.2025
24.	Comp. App. (AT) No. 132 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors. With	11.08.2025	28.08.2025
25.	Comp. App. (AT) No. 133 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors. With	11.08.2025	28.08.2025
26.	Comp. App. (AT) No. 134 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors.	11.08.2025	28.08.2025

27.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	11.08.2025	08.09.2025
28.	Comp. App. (AT) (Ins) No. 510 of 2021 Part Heard	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) With	11.08.2025	08.09.2025
29.	Comp. App. (AT) (Ins) No. 549 of 2021 Part Heard	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	11.08.2025	08.09.2025
30.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024 Part Heard	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	11.08.2025	08.09.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar